

(b) if so, the details thereof;

(c) whether it is also a fact that Government is also considering to have periodic review meeting with the DPSUs regarding the order placed by the army; and

(d) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (SHRI M.M. PALLAM RAJU) : (a) and (b) Yes, Sir. Procurement by the Ministry of Defence for the Armed Forces from various sources including the DPSUs is regulated by detailed procedures laid down by this Ministry. Such procedures provide for complete transparency on the part of the suppliers including the DPSUs. These include specific clauses in the contracts regarding non-employment of any agents, penalty for use of undue influence and signing of an integrity pact, access to books of accounts, etc.

(c) and (d) Meetings are held regularly at various levels to review the performance of Defence PSUs, which, inter alia, include deliveries to the Armed Forces.

#### **Fast tracking purchase to Arm T90 MBT**

2845. SHRI T.M. SELVAGANAPATHI : Will the Minister of DEFENCE be pleased to state:

(a) whether it is a fact that Government is fast tracking orders to arm the T90 Main Battle Tanks with missiles and specialized ammunition;

(b) if so, the details thereof;

(c) whether it is also a fact that fast tracks order worth ₹ 6000 crore for tanks and ammunitions have already been released; and

(d) if so, the details thereof?

THE MINISTER OF DEFENCE (SHRI A.K. ANTONY) : (a) to (d) Sir, proposals for procurement of missiles and ammunition for T-90 tanks are at various stages of procurement in accordance with the Defence Procurement Procedure.

#### **Controversy free appointment of key posts in Army**

2846. SHRI PARSHOTTAM KHODABHAI RUPALA :  
SHRI BHARATSINH PRABHATSINH PARMAR :

Will the Minister of DEFENCE be pleased to state:

(a) whether Government is considering any mechanism to avoid any controversy while appointing key position of our arm forces as it is adversely affecting the morale of our armed forces; and

(b) the details of such cases which came to notice of Government during last seven years and the action taken in this regard?

THE MINISTER OF DEFENCE (SHRI A.K. ANTONY) : (a) and (b) All proposals for appointments to key posts in the Armed Forces are examined and approved by the Ministry of Defence or processed for approval of Appointment Committee of Cabinet as per the extant policy. There has been no controversy with regard to these appointments.

**Complaint letters received on irregularity in Tatra truck deal**

†2847. SHRI DHARMENDRA PRADHAN : Will the Minister of DEFENCE be pleased to state:

(a) whether it is a fact that Government has been receiving complaint letters from time to time regarding irregularity in the Tatra truck deal;

(b) if so, the details of the complaints letters received by Government in this regard since the year 2008;

(c) whether any action has been taken by Government in view of the said complaints; and

(d) if so, the details thereof?

THE MINISTER OF DEFENCE (SHRI A.K. ANTONY) : (a) to (d) Yes, Sir. The details of the complaint letters received and action taken by Ministry of Defence regarding irregularity in the Tatra truck deal is given in Statement at Annexure-I.

(a) and (b) A letter dated 5.10.2009 was received from Shri Ghulam Nabi Azad, Hon'ble Minister of Health & Family Welfare addressed to Hon'ble Raksha Mantri containing complaint letter from Dr. Hanumanthappa, President All Indian Federation of Scheduled Castes/Scheduled Tribes, Backward & Minorities Employees Welfare Association dated 26.08.2009 enclosing a complaint from Shri S.N. Ashoka dated 21.08.2009 and dated 1.09.2009. One of the allegations in the complaint related to the status of M/s Tatra Sipox, UK.

A report appeared in *The Hindu* dated 26.03.2012 stating alleged offer of bribe to Army Chief in BEML-Tatra Trucks deal.

(c) and (d) CBI has filed an FIR (RC AC1 2012 A0004) on 30.03.2012 against Shri Ravinder Kumar Rishi, unknown officers of M/s BEML, Ministry of Defence/ Indian Army and M/s Tatra Sipox (UK), in regard to the allegations among others that M/s Tatra Sipox (UK) is not involved in manufacturing of Tatra vehicles and they cannot be termed as Original Equipment Manufacturer (OEM).

---

† Original notice of the question was received in Hindi.